



\$~ 1 to 5 (Original) and 25 (Appellate)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ARB. A. (COMM.) 63/2021 & I.A.14257/2021, I.A.3121/2022**

**FUTURE COUPONS PRIVATE LIMITED & ORS.**

..... Petitioner

Through: Mr. Dayan Krishnan, Sr. Adv.  
with Mr. Mahesh Agarwal, Mr. Rishi  
Agrawala, Mr. Pranjit Bhattacharya with  
Mr.Sanjeevi Seshadri, Adv.

versus

**AMAZON.COM NV INVESTMENT HOLDINGS LLC & ANR.**

..... Respondents

Through: Mr. Rajiv Nayar, Mr. Mukul  
Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal,  
Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior  
Advocates with Mr. Anand S Pathak, Mr. Amit  
Mishra, Mr. Shashank Gautam, Ms. Sreemoyee  
Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms.  
Devna Arora, Ms. Anubhuti Mishra, Ms.  
Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita  
Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri,  
Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap  
Singh, Mr. Rachit Bahl, Ms. Roopali Singh,  
Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.  
Tanmay Sharma, Ms. Vanya Chhabra, Mr.  
Arnab Ray, Mr. Sharya Mittal, Mr. Abhisar  
Vidarthi, Ms. Bhagya Yadav, Mr. Aman  
Chaudhary, Mr. Kartik Nayar, Mr. Vinay  
Tripathi, Ms. Anushka Shah, Ms. Neelu  
Mohan, Ms Manjira Dasgupta, Abhinav  
Deshwal, Mr. Digant Mishra, Advs.for Amazon

Ms. Smarika Singh, Mr. Anoop Rawat, Mr.  
Saurav Panda, Mr. Saifur Rahman Faridi, Ms.  
Yashna Mehta and Ms. Mohana Nijhawan,



Advs. for R-2/FRL

+ ARB. A. (COMM.) 64/2021 & I.A.14285/2021, I.A.3120/2022

FUTURE RETAIL LTD.

..... Petitioner

Through: Ms. Smarika Singh, Mr. Anoop Rawat, Mr. Saurav Panda, Mr. Saifur Rahman Faridi, Ms. Yashna Mehta and Ms. Mohana Nijhawan, Advs.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS.

..... Respondents

Through: Mr. Rajiv Nayar, Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior Advocates with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Devna Arora, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chabbra, Mr. Arnab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs. for Amazon

Mr. Dayan Krishnan, Sr. Adv. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Pranjit Bhattacharya, Mr. Sanjeevi Seshadri, Advs. for R-2 to 13



+ CS(COMM) 493/2020 & I.A.10377/2020, I.A.8888/2021,  
I.A.8889/2021

FUTURE RETAIL LTD. .... Plaintiff

Through: Ms. Smarika Singh, Mr. Anoop Rawat, Mr. Saurav Panda, Mr. Saifur Rahman Faridi, Ms. Yashna Mehta and Ms. Mohana Nijhawan, Advs.

versus

AMAZON.COM NV INVESTMENT HOLDINGS LLC & ORS.

..... Defendants

Through: Mr. Rajiv Nayar, Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia, Sr. Advs. with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Devna Arora, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs. for Amazon

Mr. Dayan Krishnan, Sr. Adv. with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Pranjit



Bhattacharya, Mr. Sanjeevi Seshadri, Advs. for D-2 to 13

Mr.K.R. Sasiprabhu, Mr.Vinayak Maini, Mr.Tushar Bhardwaj, Advs. for D-14 and 15

+ OMP (ENF.) (COMM.) 17/2021 & EX.APPL.(OS) 228/2022,  
EX.APPL.(OS) 230/2022, EX.APPL.(OS) 232/2022,  
EX.APPL.(OS) 370/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Rajiv Nayar, Mr. Mukul Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal, Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior Advocates with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Devna Arora, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chabbra, Mr. Arnab Ray, Mr. Sharya Mittal, Mr. Abhisar Vidyarthi, Ms. Bhagya Yadav, Mr. Aman Chaudhary, Mr. Kartik Nayar, Mr. Vinay Tripathi, Ms. Anushka Shah, Ms. Neelu Mohan, Ms Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors

Through: Mr. Dayan Krishnan, Sr. Adv.  
with Mr. Mahesh Agarwal, Mr. Rishi

ARB.A.(COMM.) 63/2021 & connected matters

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Agrawala,, Mr. Pranjit Bhattacharya and  
Mr.Sanjeevi Seshadri, Advs. for JD-2 to 13  
Ms. Smarika Singh, Mr. Anoop Rawat, Mr.  
Saurav Panda, Mr. Saifur Rahman Faridi, Ms.  
Yashna Mehta and Ms. Mohana Nijhawan,  
Advs. for JD-2/FRL

+ OMP (ENF.) (COMM.) 59/2022 & EX.APPL.(OS) 317/2022,  
EX.APPL.(OS) 318/2022

AMAZON.COM NV INVESTMENT HOLDINGS LLC

..... Decree Holder

Through: Mr. Rajiv Nayar, Mr. Mukul  
Gupta, Mr. Arun Kathpalia, Mr. Amit Sibal,  
Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior  
Advocates with Mr. Anand S Pathak, Mr. Amit  
Mishra, Mr. Shashank Gautam, Ms. Sreemoyee  
Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms.  
Devna Arora, Ms. Anubhuti Mishra, Ms.  
Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita  
Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri,  
Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap  
Singh, Mr. Rachit Bahl, Ms. Roopali Singh,  
Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.  
Tanmay Sharma, Ms. Vanya Chabbra, Mr.  
Arnab Ray, Mr. Sharya Mittal, Mr. Abhisar  
Vidyarthi, Ms. Bhagya Yadav, Mr. Aman  
Chaudhary, Mr. Kartik Nayar, Mr. Vinay  
Tripathi, Ms. Anushka Shah, Ms. Neelu  
Mohan, Ms Manjira Dasgupta, Abhinav  
Deshwal, Mr. Digant Mishra, Advs.

versus

FUTURE COUPONS PRIVATE LIMITED & ORS.

..... Judgement Debtors



Through: Ms. Smarika Singh, Mr. Anoop Rawat, Mr. Saurav Panda, Mr. Saifur Rahman Faridi, Ms. Yashna Mehta and Ms. Mohana Nijhawan, Advs. for JD-2/FRL

Mr. Dayan Krishnan, Sr. Adv., Mr. Mahesh Agarwal, Adv., Mr. Rishi Agrawala, Adv., Mr. Pranjit Bhattacharya, Adv., Mr. Sanjeevi Seshadri, Adv. for JD-2 to 13

+ W.P.(C) 14967/2021 & CM No.47253/2021, CM No.354/2022, CM No.487/2022, CM No.2122/2022, CM No.7775/2022

AMAZON WHOLESALE INDIA PVT LTD & ANR.

..... Petitioners

Through: Mr. Sidharth Luthra, Sr. Adv. with Mr. Anand S. Pathak, Mr. Amit Kumar Mishra, Mr. Rohan Jaitley, Mr. Gaurav Mahajan, Mr. Abhinav Tandon, Mr. Nakul Gandhi, Mr. Tushar Bhatnagar, Mr. Yash Kumar, Mr. Ayush Kaushik, Mr. Angaj Gautam Mr. Kaustubh Seth, Advs. for Petitioner 1

Mr. Rajiv Nayar and Mr. Mukul Gupta, Sr. Advs. with Mr. Anand S. Pathak, Mr. Amit Kumar Mishra, Mr. Gaurav Mahajan, Mr. Abhinav Tandon, Mr. Nakul Gandhi, Mr. Tushar Bhatnagar, Mr. Yash Kumar, Ms. Manjira Dasgupta, Mr. Saurabh Seth, Advs. for Petitioner 2

versus

THE DIRECTORATE OF ENFORCEMENT & ORS.

..... Respondents

Through: Mr. Zoheb Hossain and Mr. P.V. Yogeswaran, Advs. for the Respondent- Enforcement Directorate

Mr. Dayan Krishnan, Sr. Adv. with Mr. Rishi Agrawala, Mr. Pranjit Bhattacharya, Mr. Sanjeevi Seshadri, Mr. Sukrith Seth, Advs.



for Future Coupons Pvt. Ltd.(Intervenor)

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**ORDER**  
**01.11.2022**

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Re-notify on 20<sup>th</sup> December 2022.

**C. HARI SHANKAR, J.**

**NOVEMBER 1, 2022**

*dsn*